

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Excise Appeal No.955 of 2011

(Arising out of OIO-05/COMMISSIONER/RAJU/AHD-I/2011 dated 13/05/2011 passed by Commissioner of Central Excise-AHMEDABAD-I)

Manish R Parmar

.....Appellant

Proprietor, Pap Flon Enterprise, Plot No. 4720, Phase-Iv, Gidc, Vatva,
AHMEDABAD, GUJARAT

VERSUS

C.C.E.-Ahmedabad-i

.....Respondent

C. Ex Bhavan,
Nr Panjrapole & Polytechnic, Ambavadi,
Ahmedabad, Gujarat-380015

APPEARANCE:

Shri P.P.Jadeja, (Consultant) for the Appellant

Shri R P Parekh, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
 HON'BLE MEMBER (TECHNICAL), MR. P.ANJANI KUMAR M**

DATE OF HEARING: 16.11.2021
DATE OF DECISION: 31.01.2022

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 954 of 2011.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(P. ANJANI KUMAR M)
MEMBER (TECHNICAL)**

Mehul